

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 891/2016

SANJEEV JAIN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Cr1.A. No. 892/2016 (II)

Date : 07-02-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. A. Raghunath, AOR
Mr. Kamal Pundir, Adv.
Mr. Anil Kumar Sharma, Adv.
Dr. Vinod Kumar Tewari, AOR

For Respondent(s)

Mr. A. Raghunath, AOR

UPON hearing the counsel the Court made the following
O R D E R

Criminal Appeal No(s). 891/2016

The office report indicates that service of notice is complete on the sole respondent, but no one has entered appearance on his behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

Cr1.A. No. 892/2016

Issue reminder to the concerned High Court for certificate of service in respect of respondent No.1.

List the matter again on 02.04.2018.

SANJAY PARIHAR
Registrar

SB